

SUBMITTED TO THE HER HONOUR
THE 2nd Addl. JUDGE SHRI.S.M.BHOSALE

It is submitted that a list attached herewith shows that the caveat which are filed upto 01/07/2021 To 31/07/2021 are required to be filed u/s 148 (5) of CPC.

It is submitted that no suit has been filed within the stipulated period against the any caveat enlisted herewith .

Orders are therefore solicited.

A) Whether to file caveat enlisted herewith 15 days from 12/11/2021 i.e. on 03/12/2021 Notice to board after served on **12/11/2021**

Date this 12th Day of November 2021

12/11/2021
Addl.Registrar

12/11/2021
Dy. Registrar

Asstt.Registrar

12/11/2021
Superintendent

City Civil & Sessions Court
Borivali Division, Dindoshi
Goregaon, Mumbai.